

I. श्री सुनील कुमार



to be furnished by the candidate along with Nomination Paper

Before the Returning Officer

For election to Bihar Legislative Assembly (name of the House)

From 226, Sherghati Constituency (Name of the Constituency)

Vinod Prasad Yadav son/daughter/wife of Sri - Soharaj Prasad Yadav

Aged 44 years, resident of (mention full postal address), a candidate at the above
 Village - Kalandara, P.O. Kachowra, P.S. - Sherghati, Distt - Gaya (Bihar)

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal (United) (name of the political party) / am contesting as an
 Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self Vinod Prasad Yadav	AETPY9276P	2010 - 11	
2.	Spouse - Smt. Sushila Kumari	BEWPD4897M	Nil	Nil
3.	Dependent 1 son - Aaryan Raj	Nil	Nil	Nil
4.	Dependent 2 son - Rishu Raj	Nil	Nil	Nil
5.	Dependent 3 three Daughters	Nil	Nil	Nil

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Nil
(b)	Name of the court, Case No. and Date of order taking cognizance :	Nil
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	Nil

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Nil
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	Nil



(c) Punishment imposed:

Nil

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent, here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	25,000/-	10,000/-	1,000/-	1,000/-	1,500/-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBI-Sherghat 279/- BOB-Sherghat 20,81/- PNB-Sherghat 17,400/- SBI-Vidhan Mah 16,45/- SBI-Vidhan Mah 5,35/-	SBI-Sherghat 28,252/- MBG-B Sherghat 6,45/-	Nil	Nil	MBGB B. Bazar 10,000/- MBGB B. Bazar 10,000/-
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	SBI-Life Smart Performance 50,000/- Life 15,000/-	Life 50,000/-	Nil	Nil	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Breda SLX BR-02N 5689 (2010) 6,17,958/-	Nil	Nil	Nil	Nil
(vii)	Jewelry, Bullion and valuable thing (give details of weight and value)	150 gm Gold 4,20,000/-	300 gm Gold & 24 Kg Silver 10,48,000/-	Nil	Nil	100 gm Gold 2,80,000/-



(vii)	Any other assets such as value of Claims/Interest	N.P. Bare Rifle \$ Pistol 1,75,000=	Nil	Nil	Nil	Nil
(ix)	Gross Total value	13,09,278=	11,30,897=	1,000=	1000=	3,01,500=

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Kalandara Kachouru	Nil	Nil	Nil	Nil
	Survey number(s)	Suggi Shetghat				
	Area (Total measurement in acres)	05.00 acres	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	Yes	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	8,58,000=	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land					
	Location(s)	Nil	Nil	Nil	Nil	Nil
	Survey number(s)					
	Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	Nil	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Commercial Buildings (including apartments)					
	Location(s)	Nil	Nil	Nil	Nil	Nil
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil



	Whether inherited property (Yes or NO)	Nil	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of property (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any Investment on the property by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	① Kalandara 749 ② Sherghath ① 9000 sq ft ② 16000 sq ft ① 10005 sq ft ② 16000 sq ft ① Yes ② No ② 01.12.1998 ③ 68,000/- ① 1,00,000 ② 5,00,000 ① 2,16,000 ② 5,27,500	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil
(vi)	Total of Current Market Value of (i) to (v) above	22,69,500	Nil	Nil	Nil	Nil

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	M.B.G.B. Sherghath 51,061/- SBI, Sherghath 4,64,977	Nil	Nil	Nil	Nil
	Loan or dues to any individual Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Nil	Nil	Nil	Nil	Nil

	Any other liability	Nil	Nil	Nil	Nil	Nil
	Grand total of liabilities	5,16,038/-	Nil	Nil	Nil	Nil
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of electricity	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
	Income Tax Dues	Nil	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil	Nil
	Municipal /Property Tax Dues	Nil	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil	Nil
	Any other dues	Nil	Nil	Nil	Nil	Nil
	Grand total of all Govt. dues	Nil	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

a. Self... Agriculture & Business

b. Spouse... Agriculture

(8) My educational qualification is as under: M.Sc.

Magadh University Bodhgaya

1995

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>Vinod Prasad Yadav</u>
2.	Full postal address	<u>Vill-Kalandara, P.O.Kachousi, P.S-Sherghati, Gaya</u>
3.	Number and Name of the constituency and state	<u>226, Sherghati</u>
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>Santa Dal (United)</u>
5.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>Nil</u>

4716 29th Dec 2011

(c) Total number of Pending cases where the court (s) have taken cognizance: Nil

5. PART of Year for which last Income Tax Return filed Total Income Shown

(a) Candidate AETPV 9276 P 2010-11

(b) Spouse: BEWPD 4897 M Nil Nil

(c) Dependents Nil Nil Nil

6. Details of Assets and Liabilities in rupees

Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A. Moveable Asset (Total value)	19,09,278	11,30,897	1000	1000	3,01,500
B. Immovable Asset	22,69,500	Nil	Nil	Nil	Nil
(i) Purchase Price and Development Cost of Immovable Property (Total Value)	6,68,000	Nil	Nil	Nil	Nil
(ii) Approximate Current Market Price of Asset (Total Value)	16,01,500	Nil	Nil	Nil	Nil
7. Liabilities					
(i) Government dues (Total)	Nil	Nil	Nil	Nil	Nil
(ii) Loans from Bank, Financial Institutions and others (Total)	5,16,038	Nil	Nil	Nil	Nil
8. Highest educational qualification: M. sc. Magadh University Bodhgaya 1995					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Shergahat 29th day of Dec 2011



Certified that Vinod Kumar Yadav

Solemnly affirmed before me, who has been Identified by Adv/Advek. Vinod Kumar Yadav

And prepared U/S 8 (i) of the Notaries Act, 1952

DEPONENT

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Identified the signature of Deponent. Madan Kumar. 29.12.2011

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.